

**Central Administrative Tribunal
Ernakulam Bench**

OA No.180/00496/2019

Wednesday, this the 31st day of July, 2019.

CORAM

Hon'ble Mr.Ashish Kalia, Judicial Member

Aryabhai T.S., aged 19 years
D/o Sreedharan T., and late Prema M.V.,
Residing at Thayyullathil House,
Kavil P.O., Naduvannur,
Kozhikode-673 614.

Applicant

(Advocate: Mr. K.A.Mohammed Haris-Not present)

versus

1. The Medical Superintendent,
Employees State Insurance Corporation (ESIC) Hospital,
Ezhukone, Kollam District-691 505.
2. Assistant Director (Administration),
Employees State Insurance Corporation (ESIC) Hospital,
Ezhukone, Kollam District-691 505.
3. The Director General,
ESIC Corporation, Headquarters' Office,
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.

Respondents

(Advocate: Mr.T.V.Ajayakumar)

The OA having been taken up on 31st July, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)

It was observed in the previous order dated 24.7.2019 that none was present on the side of the applicant and in case of non-appearance on the next posting date i.e, today, the case would be dismissed. Today also, none appears for the applicant. As observed in the order, the OA is dismissed for non-prosecution.

**(Ashish Kalia)
Judicial Member**

aa.

Annexures filed by the applicant:

Annexure A1: Copy of the death certificate in Form No.6 issued from Perinad Grama Panchayath dated 16.12.2013.

Annexure A2: Copy of the legal heirship certificate issued by the Tahsildar, Taluk Office, Kollam dated 30.5.2014.

Annexure A3: Copy of some of the medical prescriptions issued from IMHANS during 2016 to the father of the applicant showing the details regarding treatment history.

Annexure A4: Copy of the application dated 26.3.2018 submitted before the respondents for compassionate employment along with the educational certificates.

Annexure A5: Copy of the applicant's application forwarding letter from the office of the 2nd respondent addressed to the 3rd respondent dated 8.11.2018.

Annexure A6: Copy of the communication dated 4.2.2019 issued by the 2nd respondent.

Annexure A7: Copy of the letter dated 4.2.2019 addressed to the 1st respondent.

Annexure A8: Copy of the communication dated 25.4.2019 issued by the 2nd respondent.